

130

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P No.370/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Binay Kumar-Vs-Kumar Auto infra (P) Ltd & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS Deepak Kumar Khaitan  
Practising Company Secretary
2. CS Siddhi Dhandhane.  
Practising Company Secretary

Respondent  
No 1 & 2

Respondent  
No. 1, 2 & 3

Debarata  
19/2/18

Siddhi  
19/2/18

**ORDER**

Nobody is present from the petitioner's side. Ld. Pr. CS for the respondent is present.

Respondents have filed reply today. Rejoinder, if any, may be filed within 15 days from today.

List it on 04/04/2018.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)